

Declaration of Assets and Liabilities

Year...2025...

I, RAMAN KUMAR, son/daughter/wife of LATE MAHESH PRASAD

aged 45 years, belonging to BIHAR VIDHAN SABHA

service and presently working as ORDER PAPER DISTRIBUTOR

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

PRITY KUMARI ADARSH RAY SPARSH

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(I)	Cash	10,000/-	10,000/-	NIL	NIL	NIL
(II)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI BANK	NIL	NIL	NIL	NIL
(III)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(IV)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc.	LIC Prem RS-210/- P Year LIC Prem RS-5360/- P Year	NIL	NIL	NIL	NIL
(V)	Motor Vehicles (details of make, etc.)	SCOOTY	NIL	NIL	NIL	NIL
(VI)	Jewellery (give details of weight and value)	Gold-250g Rs 12 Lak	NIL	NIL	NIL	NIL
(VII)	Other assets, such as values of claims / Interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

रामेश्वर

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	undivided 10 Bigha 4-laks	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	undivided KHAJA ARIYA DIST House	NIL	NIL	NIL	NIL
(v)	Others (such as Interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-
[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

महा कुमार

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NIL	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :-

110073863417

Gender :-

M (M/F)

Date of Birth :-

01 03 1979 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

BIHAR LEGISLATIVE ASSEMBLY

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :-

KHAGARIA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature रामन कुमार

Name of Employee: RAMAN KUMAR

Designation: ORDER PAPER DISTRIBUTOR

Department: BIHAR VIJHAN SABHA

Place: PATNA

Date: 11/02/2025

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

रामन कुमार